- (4) A copy of the Annual Report of the Indian Standards Institution for the year 1965-66. [Placed in Library, see No. LT-761/67].
- (5) A copy of the Tractors (Price Control) Order, 1967, published in Notification No. S.O. 1118 in Gazette of India dated the 30th March, 1967, under sub-section (6) of section 3 of the Essential Commodities Ac, 1965. [Placed in Library, see No. LT-762/67].
- (6) A copy each of the following Notifications issued under section 4 of the Tractors (Price Control) Order 1967:—
 - (i) S.O. 1119 published in Gazette of India dated the 30th March, 1967.
 - (ii) S.O. 1435 published in Gazette of India dated the 18th April, 1967.

[Placed in Library, see No. LT-762/67].

(7) A statement showing reasons for delay in laying the Notifications mentioned at items (5) and (6) above. [Placed in Library, see No. LT-762/67].

AMENDMENT TO ARTICLES OF ASSOCIA-TION OF BOKARO STEEL LIMITED, ETC.

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): Sir, I beg to lay on the Table:—

- (1) A copy of the Amendment to the Article of Association of Bokaro Steel Limited approved at the Extraordinary General Meeting of the members of the Bokaro Steel Limited held on the 20th January, 1967. [Placed in Library, see No. LT-763/67].
- (2) A copy of the Amendments to the Memorandum of Association and the Articles of Association of the Bokaro Steel Limited, approved at the Extraordinary General

- Meeting of the members of the Bokaro Steel Limited, held on the 20th March, 1967. [Placed in Library, see No. LT-763/67].
- (3) A copy of the Annual Report of the Bokaro Steel Limited, for the year 1965-66, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-766/67].

- (4) (i) A copy of the Annual Report of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.
- (5) A statement showing the reasons for delay in laying the Report mentioned at item (4) above.

[Placed in Library, see No. LT-764/67].

- (6) (i) A copy of the Annual Report of the Hindustan Steel Works Construction Limited, Calcutta for the year 1965-66, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (I) of Section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-764/67].